

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. ECI/PN/42/2024

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Press Note

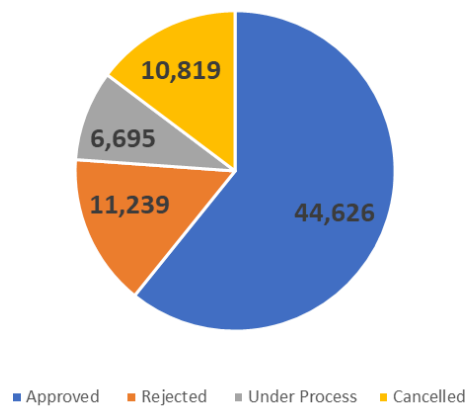
Over 73,000 applications received on Suvidha Portal since the announcement of General Elections 2024; more than 44,600 requests approved

First in First out principle ensures level playing field for parties and candidates

Suvidha Portal promotes transparency in election management

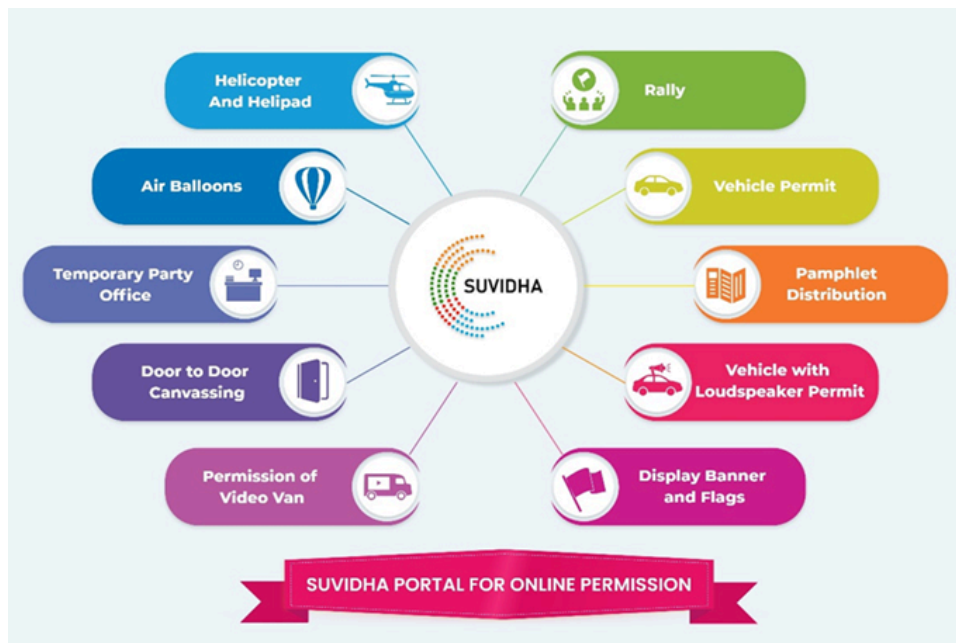
In a span of just 20 days, since the announcement of elections and the Model Code of Conduct (MCC) becoming operational, the Suvidha platform received an impressive 73,379 permission requests from political parties and candidates, of which 44,626 requests (60%) had been approved. Nealy 11,200 requests had been rejected which is 15% of the total requests received and 10,819 applications cancelled as were invalid or duplicate. Rest of the applications are under process as per the details available till April 7, 2024.

Status of Requests - SUVIDHA Portal



Maximum requests were received from Tamil Nadu (23,239) followed by West Bengal (11,976) and Madhya Pradesh (10,636). Minimum requests received from Chandigarh (17), Lakshadweep (18) and Manipur (20). State wise applications received are placed at Annexure A.

The Suvidha portal is a technological solution developed by ECI to ensure a level playing-field upholding the democratic principles of free, fair and transparent elections. Demonstrating an impressive track record, the Suvidha Portal streamlined the process of obtaining and acting upon requests for permissions and facilities from political parties and candidates during the election period.



Recognizing the importance of the election campaign period, where parties and candidates engage in activities to reach out to voters, the Suvidha Portal caters to a diverse range of permission requests transparently on the First in First Out principle. It caters to permissions for organising rallies, opening temporary party offices, door-to-door canvassing, video vans, helicopters, obtaining vehicle permits, distributing pamphlets.

About SUVIDHA Portal- Critical Application to ECI IT Ecosystem

Accessible through the Suvidha Portal (<https://suvidha.eci.gov.in>), political parties and candidates can seamlessly submit permission requests online from anywhere, at any time. Additionally, offline submission options are available to ensure inclusivity and equal opportunity for all stakeholders.

Supported by a robust IT platform, managed by nodal officers across various state departments, the Suvidha Portal facilitates efficient processing of permission requests. Suvidha also has a companion app that enables applicants to track the status of their requests in real time, adding further convenience and transparency to the process. The App is available on iOS and Android platforms.

The Suvidha Platform not only enhances the efficiency of the election process but also ensures transparency by providing real-time tracking of applications, status updates, timestamped submissions, and communication via SMS. Furthermore, the permission data available on the portal serves as a valuable resource for scrutinising election expenditures, contributing to greater accountability and integrity in the electoral process.

With the Suvidha Platform, the Election Commission of India reaffirms its commitment to facilitate a fair, efficient, and transparent electoral environment, where all political parties and candidates have equal access to the necessary permissions and clearances.

Annexure A:

S. No	State	Total Request
1	Andhra Pradesh	1153
2	Assam	2609
3	Bihar	861
4	Goa	28
5	Gujarat	648
6	Haryana	207
7	Himachal Pradesh	125
8	Karnataka	2689
9	Kerala	1411
10	Madhya Pradesh	10636
11	Maharashtra	2131
12	Manipur	20
13	Meghalaya	1046
14	Mizoram	194
15	Nagaland	46
16	Odisha	92
17	Punjab	696
18	Rajasthan	2052
19	Sikkim	44
20	Tamil Nadu	23239
21	Tripura	2844
22	Uttar Pradesh	3273
23	West Bengal	11976
24	Chhattisgarh	472
25	Jharkhand	270
26	Uttarakhand	1903
27	Telangana	836
28	Andaman & Nicobar Islands	468
29	Chandigarh	17
30	Dadra & Nagar Haveli and Daman & Diu	108
31	NCT OF Delhi	529
32	Lakshadweep	18
33	Puducherry	355
34	Jammu and Kashmir	383
	Total	73,379



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